Government of India is being set up. This Committee would be making recommendations suitable suggesting solutions to the ethno-political and development problems of Bodos and other Plains Tribals in Assam within the framework of the Constitution of India and will work out the details of an administrative, political and legal arrangement for devolution of powers acceptable to all sections of people living in the State. The Committee is to submit its report in the next round of talks scheduled to be held on 2-7-1990.

Advisory Committees of Radio Stations/Doordarshan Kendras

86. DR. YELAMANCHILI SIVAJI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what is the number of Radio Stations/Doordarshan Kendras which are having Advisory Committees and the number of those which are without such. Committees.; and

(b) whether there is any proposal to appoint these Committees to all the Stations; and what are the guidelines in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIA-MENTARY AFFAIRS (SHRI Ρ. UPENDRA): (a) and (b) As per the 'guidelines, All India Radio stations which originate programmes for at least 5-1/2 hours per day and Doordarshan Kendras having fullfledged production facilities are eligible to have Programme Advisory Committees. According to this, 72 All India Radio stations and 14 Doordarshan Kendras are eligible to have Programme Advi, sory Committees. The Programme Advisory Committees at these stations kendras are being constituted/re56

Permission to Postal Department to take Loans from Postal Life Insurance Fund

87. SHRI S. MADHAVAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal under Government consideration to permit the Postal Department to take loans from the Postal Life Insurance Fund for commercial activities" like construction of buildings to boost the department revenue and

(b) if so, the details of the proposal?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) and (b) A proposal has been taken up for examination to allow the Department of Posts to obtain loans from the Postal Life Insurance Fund for financing building projects of a commercial nature which would enable the Department to earn additional revenue. The proposal is in its initial stage of examination.

Setting up of a Major Telecommimi cation Training Institute near Madras

8:3. SHRI S. MADHAVAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal under Government consideration to set up a major telecommunication training institute in Maraimalai Nagar near Madras; and

(b) what are the details

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) The Regional Telecom Training Centre, Madras, functioning at present in a rented building is proposed to be shifted to Maraimalai Nagar near Madras. 57 Written Answers

to Questions

(b) About 24 acres of land has been acquired for this purpose and the pre liminary estimates for construction of a new building are under process for sanction,

Problems of Students in Kashmir Valley

89. SHRI JAGDISH PRASAD MATHUR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that studies of various categories of students in Kashmir Valley institutions were abruptly cut short because of terrorist menace, and that a large number of students are on the point of losing their studies; and

(b) what steps Government propose to make good their likely loss of studies?

THE MINISTER OP HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) Yes, Sir.

(b) Attempts are being made to open the educational institutions in the Valley. Attempts are also being made for helping students to get admission elsewhere for early resumption of their studies.

Statement of JKLF Leader

90. SHRI JAGDISH PRASAD MATHUR:

CHOWDHRY HARI SINGH:

Will the Minister .of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware of the statement made by the so-called JKLF leader Amanullah Khan about murder of HMT Chairman, Shri Khera, from New York indicating that anti-India elements were operating from the U.S. soil; and

(b) if so, whether the matter has been taken up with the U.S. Govern-

ment to ensure that their land is not misused to foment trouble in India; if so, what has been the concrete res ponse of the U.S.A. Government there to?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I. K. GUJRAL): (a) Yes, Sir.

(b) The Government of India has expressed its deep concern to the US Government at Amanullah Khan's presence and activities on US soil in vliew of his known involvement in acts of terrorism directed against India. On 18 April the US Government revoked the visa of Amanullah Khan on grounds of Mr. Khan's support for terrorist acts. We have also requested the authorities for his detention.

Statement of Pak Ambassador in Washington

91. SHRI JAGDISH PRASAD MATHUR: Will the Minister of EXTERNAL AFFAIRS be pleased *to* state:

(a) whether Government are aware of the statement made in Washington on April 16, 1990 by Pakistan Ambassador, Air Marshal Zulfiqar Ali Khan, emphasising that the Simla Agreement does not bar in any manner the raising of Kashmir issue in any international body including the United Nations, the Non-Aligned Movement or the Organisation of Islamic States etc.;

(b) if so, what is Government's reaction thereto; and

(c) what steps have been taken to forestall Pakistan's attempt to raise the issue in the Security Council?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I. K. GUJRAL): (a) Government have seen reports of the statement.

(b) There is wide international support for India's position that all